

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3762
ANSWERED ON:12.08.2015
Upgradation of Quarters
Owaisi Shri Asaduddin;Patil Shri Kapil Moreshwar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the upgradation/renovation work in Government quarters is not being conducted within stipulated time period in various colonies in the country including Peshwa Road and CPWD Colony, Vasant Vihar, Delhi;
- (b) if so, the details of quarters which have not been upgraded within stipulated time period during the last three years and the current year in the country including in the above colonies of Delhi and the reasons therefor;
- (c) the details of losses to Government exchequer on license fee and house rent allowance as a result thereof;
- (d) the details of action taken against the officials and contractors responsible in this regard; and
- (e) the steps taken/being taken by the Government to provide timely physical possession of Government quarters in the country including in above colonies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(SHRI BABUL SUPRIYO)

(a) to (e): The information is being collected and will be laid on the Table of the House.
